

10

**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION No. 170/2009

Date of Order: 19.08.2010

CORAM:

HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER

HON'BLE MR. V.K. KAPOOR, ADMINISTRATIVE MEMBER

Anand Kumar Choora son of Shri Amrit Lal, aged 46 years, Senior Engineering Assistant, Door Darshan, High Power Transmitter, Masuria Hills, Jodhpur, R/o Hatariyon Ka Chowk, Jodhpur.

....Applicant

Mr. Vijay Mehta, counsel for applicant.

VERSUS

1. Union of India through the Secretary, Ministry of Information and Broadcasting, 'A' Wing, Shastri Bhawan, New Delhi.
2. Station Engineer, H P T, Prasar Bharti (Door Darshan), Masuria Hills, Jodhpur.

....Respondents.

Mr. M. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.



**ORDER
(Per Dr. K.B. Suresh, Judicial Member)**

It transpires that the applicant was under suspension during the period in question and therefore he was given only subsistence allowance. For the above reason, the claim of the applicant will not be sustainable as salary during the interregnum period of suspension will not be paid to him. The O.A., therefore, lacks merit and is dismissed with no order as to costs.

V.K.Kapoor
(V.K.Kapoor)
Administrative Member

Dr. K.B.Suresh
(Dr. K.B.Suresh)
Judicial Member

nlk

दिनांक 12/12/15 के अद्यतन सार
के अन्तर्गत निम्नलिखित
को भाग-2 के अन्तर्गत प्रकाशित किया गया है।

अधिकारी
केन्द्रीय छात्रावास एवं अधिकारण
लोधपुर न्यायालय, लोधपुर